

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Seth):** (a) and (b). The matter is still under consideration.

(c) As several legal issues are involved in the case, all these issues have to be given due consideration before arriving at a settlement.

**Shri Vidya Charan Shukla:** May I know what is the amount or royalty outstanding from Bhilai Steel Works to the State Government of Madhya Pradesh and how many times revenue recovery proceedings have been taken by the Government of Madhya Pradesh for the recovery of the same from these authorities?

**Shri P. C. Sethi:** I do not have the information immediately.

**Shri Vidya Charan Shukla:** What is the rate of royalty that is being given to the State Government of Madhya Pradesh and are the Hindustan Steel authorities paying the same rate of royalty to other States also as they pay to Madhya Pradesh?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** There are three types of cases. One is with regard to the lands taken on lease from the Madhya Pradesh Government. According to the lease terms the royalty is being paid to the Madhya Pradesh Government. There are two other categories with regard to which there are disputes with the Madhya Pradesh Government. One is with regard to the State Government's lands which have been granted to the Hindustan Steel Limited for a specific purpose. They are claiming royalty on the mining done on these lands; and the legal view is that they are entitled to get the royalty. But, with regard to the lands acquired under the Land Acquisition Act, the legal view is that no royalty need be given. This is a matter in dispute and will have to be settled.

**Shri Daji:** This matter is pending for quite a number of years. Meanwhile, payment to the Madhya Pra-

desh Government is being delayed. What steps are being taken to settle the matter one way or the other and dispose of the matter?

**Shri C. Subramaniam:** The legal views have got to be taken into account. Generally, lawyers do not agree quite readily. (Interruption). Some agreement will have to be arrived at. And, as far as the Madhya Pradesh Government is concerned, they can be assured that the Hindustan Steels Ltd. is not a pauper organisation. They can always recover whatever amount is due from it.

**Shri Vidya Charan Shukla:** My question has not been answered. How do the rates of royalty paid to the Madhya Pradesh Government compare with the rates of royalty paid to other State Governments? Will Government lay a statement on the Table giving the information about royalties due and the revenue recovery proceedings taken so that we can discuss the matter further?

**Shri C. Subramaniam:** I have already stated that I do not have the actual figures. As to the rate of royalty with regard to the mining leases, it is governed by a contract with the Madhya Pradesh Government and the Hindustan Steel Ltd. and the contractual rate is being paid. With regard to other categories, it has got to be settled before rate of royalty is fixed.

#### Soviet Engines for Indian Jet Fighters

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- \*372. { **Shri D. C. Sharma:**  
 { **Shri Raghunath Singh:**  
 { **Shri P. C. Borooah:**  
 { **Shri Yashpal Singh:**  
 { **Shri Ram Ratan Gupta:**  
 { **Shri Hem Barua:**

Will the Minister of Defence be pleased to state:

(a) whether an agreement for the acquisition of Soviet engines for the supersonic aircraft designed at the Hindustan Aircraft Ltd., has been signed with the Soviet Union; and

(b) if so, the details thereof?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir. An agreement has been signed for the manufacture of such an engine.

(b) This engine is intended to be installed in the Hindustan Fighter Mark II version. The production of this engine in India will commence in 1963.

**Shri Hem Barua:** May I know if it is not a fact that the British firm was to supply, almost to manufacture for us, Orpheus XII for our HT 24, and, ultimately, the British firm backed out? If so, may I know whether Government did not enquire into the financial or other position of the contracting parties before entering into the contract?

**Shri Krishna Menon:** I cannot say whether there was a promise by them to do so. At the time of the manufacture of the Orpheus that goes into the Mark II version, there was a prospect of the successful manufacture of the Orpheus engines in the world, that is to say, by other people. That fell through and therefore, our difficulties arose. It cannot be said that there was a binding contract on their part to supply the engines.

**Shri Bhagwat Jha Azad:** By what time will our programme be delayed as a result of the refusal of the U.K. firm to supply the engine?

**Shri Krishna Menon:** No, Sir; it is not expected that there will be any delay because Mark I has to go through its paces before we go on to Mark II.

#### SHORT NOTICE QUESTION

**Mr. Speaker:** Short Notice Question No. 4. Shri Mohan Nayak—absent. Shri Prakash Vir Shastri....

**श्री प्रकाशवीर शास्त्री :** मृत्ते तो कोई सूचना ही नहीं मिली ।

**Mr. Speaker:** Shri Basumatari:

**Shri Basumatari:** May I know....  
(Interruptions.)

**Mr. Speaker:** I am asking him to put the short notice question. Hon. Members do not move along as we proceed in the House.

पाउडर दूध के पीन से उड़ीसा में मृत्यु

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S.N.O. 4. { श्री बसुमतारी :  
श्री प्रकाशवीर शास्त्री :  
श्री मोहन स्वरूप :  
श्री सुरेन्द्र नाथ द्विवेदी :

क्या शिक्षा मंत्री यह बतानेको कृपा करगे कि :

(क) क्या यह सच है कि उड़ीसा राज्य के गंजाम जिले के पांडरखोली ग्राम में अमरीकन पाउडर दूध पीकर ८ छात्रों की मृत्यु हो गई और कुछ अन्य बीमार हो गये ;

(ख) सरकार ने इस विषय में क्या कार्यवाही की है ; और

(ग) दूध के पाउडर में क्या मिला था ?

**The Minister of Education (Dr. K. L. Shrimali):** (a) The death of eight students occurred following consumption of milk prepared out of milk powder.

(b) Pending full investigation the milk feeding programme in the State has been suspended.

(c) The milk powder has been sent for chemical analysis in the Calcutta Medical College and the report is awaited.

In the meantime we have asked the State Governments to take necessary precautions in the preparations of milk.

**Shri Basumatari:** What is the number of students affected and how many of them have recovered from its effect?